

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 26.07.2019

NOTICE

Take notice that the matters adjourned vide notice dated 24.07.2019 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the Parties	Original Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 194 of 2018	IDBI Bank Ltd. Vs. MBL Infrastructures Ltd. &Ors. With	25.07.2019	01.08.2019
2.	Comp. App. (AT) (Ins) No. 225 of 2018	Bank of Baroda &Anr. Vs. MBL Infrastructures Ltd & Ors. With	25.07.2019	01.08.2019
3.	Comp. App. (AT) (Ins) No. 235 of 2018	Bank of India Vs. MBL Infrastructures Ltd. & Ors. With	25.07.2019	01.08.2019
4.	Comp. App. (AT) (Ins) No. 268 of 2019	State Bank of India & Ors. Vs. MBL Infrastructure Ltd & Anr.	25.07.2019	01.08.2019
5.	Comp. App. (AT) (Ins) No. 588 of 2018	Rajiv Kumar Agarwalla Vs Rajesh Kumar Kejriwal &Ors. With	25.07.2019	22.08.2019
6.	Comp. App. (AT) (Ins) No. 589 of 2018	Rajiv Kumar Agarwalla Vs Anadya Properties Pvt. &Ors.	25.07.2019	22.08.2019
7.	TA(AT) (Competition) No. 46 of 2017 (Old Appeal No. 53/2015)	Chemist & Druggist Association, Goa Vs. CCI &Ors.	25.07.2019	13.08.2019
8.	Comp. App (AT) No. 175 of 2017	Axis Nirman and Industries Ltd &Anr Vs. Hotel BirsaPvt Ltd &ors	25.07.2019	16.08.2019

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- 1. Notice Board**
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By Order
-sd/-

Registrar